



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building),
9,CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 17.01.2024

NOTICE

Please take notice that the Bench notified for Court of Chairperson **on 19.01.2024 at 03:00 PM** is reconstituted. Composition of the re-constituted Bench shall be as under.

Court of Chairperson (03:00 PM)

- 1. Hon'ble Mr. Justice Ashok Bhushan, the Chairperson**
- 2. Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial)**
- 3. Hon'ble Mr. Barun Mitra, Member (Technical)**

By order of Hon'ble Chairperson

-Sd/-

Registrar